

## Information note to the Press

For Immediate Release

Information note to the Press (Press Release No. 21 / 2017)

### Telecom Regulatory Authority of India

**Extension of time for receiving comments on "Consultation Paper on Net Neutrality".**

**New Delhi, 15<sup>th</sup> March, 2017:** The Telecom Regulatory Authority of India (TRAI) issued a Consultation Paper on Net Neutrality on 4<sup>th</sup> January, 2017 inviting written comments from the stakeholders by 15<sup>th</sup> February, 2017 and counter comments by 28<sup>th</sup> February, 2017. On request from the stakeholders, the last date for receipt of written comments from the stakeholders was extended up to 15<sup>th</sup> March, 2017 and counter comments by 22<sup>nd</sup> March, 2017.

2. Now, some of the stakeholders have again requested for extension of the last date for receipt of comments. The Authority has decided to extend the last date for receipt of written comments to **12<sup>th</sup> April, 2017** and counter comments by **26<sup>th</sup> April, 2017**. It is also informed to all concerned that no further request for extension of dates will be entertained.

3. Written comments on the Consultation Paper may be sent, preferably in electronic form, to Advisor (QoS) on the e-mail address [advqos@traigov.in](mailto:advqos@traigov.in). The comments can also be faxed to 011-23213036. All comments will be posted on the TRAI's website. For any further clarifications please contact Shri Asit Kadayan, Advisor (QoS) on telephone No. 011-23230404.

  
(Sudhir Gupta)  
Secretary